

**Shri Radhelal Vyas:** May I know whether besides Rajasthan, U.P. and Delhi, Madhya Pradesh will also be benefited by the power generated in this station?

**Shri Jawaharlal Nehru:** We produce electric power, and that can be taken anywhere.

### राज्य योजना बोर्ड

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\*१३७ { श्री श्रीनारायण दास :  
श्री अ० क० गोपालन :  
श्री वासुदेवन नायर :  
श्री हेम राज :

क्या योजना मंत्री ६ अगस्त, १९६२ के तारांकित प्रश्न संख्या १७ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे कि :

(क) क्या उड़ीसा को छोड़ कर अन्य सब राज्यों ने राज्य योजना बोर्ड स्थापित कर दिये हैं; और

(ख) यदि हां, तो किन-किन राज्यों ने ऐसे बोर्डों की स्थापना कर दी है और उन के काम क्या हैं ? .

**The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman):** (a) No, Sir.

(b) Does not arise.

**श्री श्रीनारायण दास :** क्या मैं जान सकता हूँ कि विभिन्न राज्य सरकारों ने योजना आयोग के द्वारा जारी किये गये आदेश का पालन क्यों नहीं किया है ? क्या उन्होंने ने इस सम्बन्ध में कोई कारण बतलाये हैं ?

**योजना तथा श्रम और रोजगार मंत्री (श्री नन्दा) :** पालन करने में कुछ समय लगता है, और वे अपने ढंग से इस तरफ बढ़ने की कोशिश कर रही हैं ?

**श्री श्रीनारायण दास :** क्या मैं जान सकता हूँ कि योजना आयोग ने विभिन्न राज्य सरकारों

को प्लानिंग बोर्ड बनाने के सम्बन्ध में और संगठन के सम्बन्ध में कुछ सलाह दी है और यदि दी है तो वह क्या है ?

**श्री नन्दा :** कुछ तो यह प्लानिंग कमीशन की रिपोर्ट में दिया है और कुछ अभी जिस वक्त वह इकट्ठे हुए थे, नेशनल डेवलपमेंट कौंसिल में, उस समय उन्हें बतलाया गया था ।

**Shri Bhagwat Jha Azad:** May I know whether contrary to the desire of the Planning Commission that these State Planning Boards should meet more frequently and decide the planning issues, they meet very rarely, possibly once or twice in a year only?

**Shri Nanda:** I do not agree that there are only rare issues coming up before the State bodies. The States also have to deal with the question of their resources, their future programmes of development, long-term plans, and the reorientation which is now coming up. I think that the existence of some machinery of this type is going to be very useful to the States.

**Shri Venkatasubbalah:** May I know whether some of the State Governments have expressed their reluctance to form these State Planning Boards, and if so, whether the reactions of the States have been communicated to the Central Government?

**Shri Nanda:** We are in touch with the State Governments. There is no rigidity about it. There is a purpose in view, and how they carry it out depends upon them. They can change the set-up in the manner that they desire. Only the object is to be carried out.

### Extension of Indian Laws to Former Portuguese Colonies

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\*138. { श्री P. Kunhan:  
श्री A. K. Gopalan:  
श्री Umanath:

{ Shri S. M. Banerjee:  
 Shri M. L. Dwivedi:  
 Shri S. C. Samanta:  
 Shri Subodh Hansda:  
 Shri D. C. Sharma:  
 Shri Yashpal Singh:  
 Shri Y. D. Singh:  
 Shri P. Venkatasubbaiah:

Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 147 on the 9th August, 1962 and state:

(a) the action that has been taken to repeal Portuguese laws in Goa, Daman and Diu and extend Indian laws to these territories; and

(b) if no action has been taken so far, the reason for the delay?

**The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh):** (a) and (b). The Government have finalized a draft Regulation which will be promulgated about the middle of this month. The Regulation provides for the extension of about 105 Central and State enactments to the Union Territory of Goa, Daman and Diu and repeal of corresponding Portuguese laws, rules, regulations, orders etc.

**Shri P. Kunhan:** May I know whether Government are going to extend particularly the labour laws also to these territories?

**Shri Dinesh Singh:** I suppose that these 105 will include labour laws.

**श्री प्रकाशवीर शास्त्री :** क्या मैं जान सकता हूँ कि गोआ में किसी पुराने देशभक्त ने इसलिये आमरण अनशन किया था कि जल्दी से जल्दी भारतीय संविधान की सब धारयें गोआ में भी लागू हो जायें, और उस समय उस का अनशन इसलिये स्थापित कराया गया था कि दिसम्बर तक भारतीय संविधान वहां लागू हो जायेगा ? मैं जानना चाहता हूँ कि इस को व्यावहारिक रूप देने की दिशा में क्या कार्य किया जायेगा ?

**श्री विनेश सिंह :** मैं ने अभी आप के सामने यह रक्खा कि लगभग १०५ एनैक्टमेंट्स ऐसे हैं जिन को गोआ में लागू कर देने के बाद गोआ का संविधान हमारे संविधान के साथ आ जायेगा, और वह इसी महीने के अन्त में हो जायेगा, दिसम्बर में तो अभी एक महीना है ।

#### Indian Diplomatic Personnel in China and Tibet

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 { Shri Hari Vishnu Kamath.  
 Shri Gulshan:  
 Shri Kapur Singh:  
 \*139. { Shri Buta Singh:  
 Shri P. C. Borooah:  
 Shri Bade:  
 Shri Kachhavaia:

Will the Prime Minister be pleased to state:

(a) whether the Government of China have imposed further restrictions on the movements and activities of Indian diplomatic personnel in China and Tibet;

(b) if so, the nature of such restrictions; and

(c) the reasons therefor?

**The Minister of State in the Ministry of External Affairs (Shrimati Lakshmi Menon):** (a) Yes, Sir.

(b) From early October, 1962 the Indian Consulate General at Lhasa has been subjected to further restrictions by the Chinese authorities. Telegraph contact with Lhasa was cut from October 9 to 25th, essential supplies were not obtainable and outsiders were forbidden to enter the Consulate General premises. The telephone of the Consul General was also cut off and severe restrictions on the movement of the Consulate General staff were imposed.

Our Embassy at Peking has also been subjected to fresh restrictions. Policemen have been posted in front of the Embassy and the movements